

## Annex 2

### Formats for claiming agency commission from RBI

#### Agency Commission Claim for the Quarter ended .....

##### PART 1- Tax Invoice\*\*

Invoice / Bill No:

Date:

<b>Reserve Bank of India</b> (Recipient of Services)	<b>Name of the Agency Bank</b> (Supplier of services):
Address:	Address of Registered Office of the agency bank submitting the claim: State: State Code:
<b>GSTN:</b>	<b>GSTN</b>
<b>PAN:</b>	<b>PAN:</b>
<b>Place of Supply</b> State Name: State Code:	

#### PART 2- DETAILS OF CLAIMS

Particulars	No. of transactions		Amount in ₹	
	Physical	Electronic	Physical	Electronic
1. Gross Receipts				
2. Less:				
(a) Receipts representing Banks' own tax liability **				
(b) TDS on various other items under the IT Act				
(c) Transactions under Schemes/ Special schemes, if any, formulated by Central/State Government for senior citizens other than Senior Citizens Savings Scheme, 2004				
(d) Error scroll transactions				
(e) Other ineligible items (like receipts on account of repayments of long term borrowings of State Governments from FIs/banks, Letter of Credit (LC) transactions on behalf of Ministries / Departments, receipts under pension.)				
3. Net Receipts				

4. Payments other than pension				
5. Less: (a) Schemes/Special schemes, if any, formulated by Central/State Government for senior citizens other than Senior Citizens Savings Scheme – 2004  (b) Error scroll transactions  c) Other ineligible items such as payments under LC transactions etc.				
<b>6. Net payments other than pension</b>				
<b>7. Total pension payments</b>				
8. Less: (a) Payments under Pension Schemes, other than those meant for Central/State Government employees (b) Error scroll transactions				
<b>9. Net pension payments</b>				
<b>10. Total (3 + 6 + 9)</b>				
<b>Number of pension accounts</b>	<b>Beginning of quarter</b>		<b>End of Quarter</b>	

\*\*Agency banks paying their own tax liabilities through their own branches or through authorised branches of any other agency bank including State Bank of India wherever they do not have their own authorised direct tax collection branches should indicate the same separately in the scroll and such transactions will not be eligible for payment of agency commission.

<b>Total agency commission claimed</b>		
<b>Type of transaction</b>	<b>Number of transactions</b>	<b>Amount (₹)</b>
Physical Receipts @ ₹40/- per transaction		
E-receipts @ ₹9/- per transaction		
Pension payments @ ₹75/- per transaction		
Payments other than pension @ 6.5 paise per ₹100 turnover		
<b>Total</b>		<b>A</b>

Particulars of Supply	Rate	Amount in ₹
<b>Service Description:</b> Undertaking Government banking transaction		A
<b>HSN/SAC Code:</b> 997119		
<b>HAS/SAC Code Description:</b> <i>Other financial services (except investment banking, insurance services and pension services)</i>		
	9	9
<b>CGST (%)</b>	9	9
<b>SGST/UTGST (%)</b>	Or	Or
Or	18	18
<b>IGST (%)</b>		
<b>Total</b>		<b>B</b>
INR of (B) Only (in words)		

Signature, name, designation of authorized official